

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/9146/2025	JITENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	SARANAKUL /172 /2024) //	AOR20230000709C202500007
2	D-BLAPL/9151/2025	SUMANTA @ CHINTU MALIK VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	SORO /155 /2025) //	AOR20220001087C202500032
3	D-BLAPL/9156/2025	DIPAK KUMAR RANJAN BEHERA @ DIPUNA VS STATE OF ODISHA	MANORANJAN SAHU VS	PIPLI /69 /2025) //	AOD20240000806C202500012
4	D-BLAPL/9158/2025	RABIN CHANDRA MANDAL VS STATE OF ODISHA	MAHES DAS VS	/ /0) //	
5	D-BLAPL/9164/2025	GANGADHAR SAHU VS STATE OF ODISHA	MANORANJAN KHATUA VS	TALCHER TOWN /118 /2025) //	
6	D-BLAPL/9165/2025	MANINDRA BISWAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /22 /2025) //	
7	D-BLAPL/9167/2025	HARISH CHANDRA TAKRI VS STATE OF ODISHA	DEBI PRASAD MOHANTY VS	SUNABEDA /35 /2025) //	AOD20240000656C202500017
8	D-BLAPL/9169/2025	BIKASH CHANDRA GIRI VS STATE OF ODISHA	KARUNAKAR NAYAK VS	/ /0) //	
9	D-BLAPL/9170/2025 BLAPL/3342/2025	DEEPAK KUMAR PARIDA @ DIPAK PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /67 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000087/2025	
10	D-BLAPL/9176/2025	HARIHAR SAMAL VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BHUBAN /513 /2024) //	
11	D-BLAPL/9178/2025	RASHMI RANJAN @ SRITAM SARAF VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KHAPRAKHOL /32 /2025) //	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/9182/2025	MITHUN NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BELLAGUNTHA /38 /2025 () //	AOD20240000242C202500049
13	D-BLAPL/9183/2025	BALARAM RAO @ ROUT VS STATE OF ODISHA	ADITI HOTA VS	LAHUNIPADA /40 /2025 () //	
14	D-BLAPL/9184/2025	NASIRA BEGUM VS UNION OF INDIA	AKSHAYA KUMAR SUBUDHI VS	/ /0 () //	
15	D-BLAPL/9185/2025	SANGITA CHATAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHANDAKA P.S. /124 /2018 () //	
16	D-BLAPL/9186/2025	JITENDRA SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SHERAGADA /475 /2024 () //	AOD20240000242C202500050
17	D-BLAPL/9188/2025	TUMBESWAR SAUNTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DASMANTAPUR /59 /2020 () //	
18	D-BLAPL/9194/2025	RABINDRA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NARASINGHPUR /20 /2025 () //	AOR20220001297C202500086
19	D-BLAPL/9196/2025	SILU @ MANAS KUMAR DAS VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /28 /2025 () //	
20	D-BLAPL/9205/2025	SANTOSH BHOI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /67 /2025 () //	
21	D-BLAPL/9209/2025	SK. SHARUK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /158 /2025 () //	
22	D-BLAPL/9210/2025	MANTU BHANDARI @ MANISH PASAYAT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BELPAHAR /149 /2024 () //	
23	D-BLAPL/9212/2025	JITENDRA BEHERA	AMULYA RATNA PANDA	PHULBANI SADAR /67 /2025	

ORISSA HIGH COURT**FILING REPORT AS ON :25/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
24	D-BLAPL/9215/2025	VS STATE OF ODISHA RAHUL DANGRI	VS MANORANJAN PADHY	() // LAXMIPUR /70 /2022	AOD20220003086C202500067
25	D-BLAPL/9218/2025	VS STATE OF ODISHA DIABHANJA DIGAL	VS AMIT BISWAL	() // GOCHHAPADA /165 /2024	
26	D-BLAPL/9219/2025	VS STATE OF ODISHA MANORANJAN JENA	VS ARIJEET MISHRA	() // ABHAYACHANDPUR /51 /2024	
27	D-BLAPL/9223/2025	VS STATE OF ODISHA RAHUL DAS	VS VISWAJEET MALLICK	() // BADAGODA P.S. /356 /2024	
28	D-BLAPL/9229/2025	VS STATE OF ODISHA PRIYA RANJAN MALLICK	VS DILLIP KUMAR MOHARANA	() // PAHALA /65 /2025	
29	D-BLAPL/9232/2025	VS STATE OF ODISHA BATI @ NARENDRA DAS	VS SATYAJIT MOHAPATRA (2)	() // SORO /395 /2023	
30	D-BLAPL/9235/2025	VS STATE OF ODISHA BATI @ NARENDRA DAS	VS SATYAJIT MOHAPATRA	() // SORO /444 /2022	
31	D-BLAPL/9237/2025	VS STATE OF ODISHA BATI @ NARENDRA DAS	VS SATYAJIT MOHAPATRA	() // SORO /394 /2023	
32	D-BLAPL/9242/2025	VS STATE OF ODISHA NANDA @ BAPUNI NAIK	VS SIMSON JENA	() // MANCHESWAR P.S. /465 /2021	
33	D-BLAPL/9243/2025	VS STATE OF ODISHA ARTABANDHU BANCHHOR	VS BIDYALOK MOHAPATRA	() // BHATILI /269 /2022	
34	D-BLAPL/9244/2025	VS STATE OF ODISHA MADAN @ KRUPASINDHU PATRA	VS PARTHA SARATHI DAS	() // KEONJHAR TOWN /557 /2024	AOD20240000364C202500041

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/9245/2025	STATE OF ODISHA AJAYA KUMAR SAMAL VS	BIKRAM KESHARI BAL VS	// SALIPUR /454 /2024 ()	
36	D-BLAPL/9246/2025	STATE OF ODISHA MADAN @ KRUPASINDHU PATRA VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /468 /2024 ()	AOD20240000364C202500042
37	D-BLAPL/9251/2025	STATE OF ODISHA RAHUL KUMAR VS	SAROJ KUMAR DASH VS	// KANTABANIA PS /120 /2022 ()	
38	D-BLAPL/9255/2025	STATE OF ODISHA GOUTAM SAMAL VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /350 /2023 ()	
39	D-BLAPL/9256/2025	STATE OF ODISHA NUPUR SHARMA @ CHAMPA BEGUM VS	BIJAY KUMAR BEHERA VS	// DHAULI PS /13 /2025 ()	
40	D-BLAPL/9257/2025	STATE OF ODISHA SUMANTA SAHU VS	NALINI KANTA SAHOO VS	// BANTALA /73 /2025 ()	
41	D-BLAPL/9258/2025	STATE OF ODISHA KALIA @ DASARATHA TANDIA VS	ROHIT KUMAR SUNA VS	// BAUNISUNI /15 /2025 ()	AOR20220000053C202500019
42	D-BLAPL/9265/2025	STATE OF ODISHA ARSAD SIDDIQUE VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /248 /2024 ()	
43	D-BLAPL/9272/2025	STATE OF ODISHA RAJANI SAHOO VS	AMLAN SHAKTI PAUL VS	// //0 ()	
44	D-BLAPL/9274/2025	STATE OF ODISHA MADAN @ KRUPASINDHU PATRA VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /561 /2024 ()	AOD20240000364C202500043
45	D-BLAPL/9275/2025	STATE OF ODISHA GOURAHARI MOHANTY VS	AMIT PRASAD BOSE VS	// NAYAGARH /67 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/9277/2025	B. SIRI @ SRIMANDIRA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /74 /2024 () //	
47	D-BLAPL/9279/2025	SANKAR @ OM PRAKASH SINGH VS STATE OF ODISHA	SMRUTI RANJAN RAO VS	BANTALA /73 /2025 () //	
48	D-BLAPL/9280/2025	GURUPRASAD MALLICK @ MITU @ GURUPRASAD MALLICK VS STATE OF ODISHA	SABITACHHI MISHRA VS	JATNI P.S. /57 /2025 () //	
49	D-BLAPL/9287/2025	SK. AZAD VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SPECIAL CRIME UNIT /14 /2023 () //	
50	D-BLAPL/9294/2025	MADAN @ KRUPASINDHU PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /457 /2024 () //	AOD20240000364C202500044
51	D-BLAPL/9295/2025	ALEKHA CHANDRA BHUTIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	HANDAPA /401 /2024 () //	
52	D-BLAPL/9296/2025	GANGADHAR DHAREI @ DHEKAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARPALLI /108 /2024 () //	AOD20240000012C202500059
53	D-BLAPL/9302/2025	IRMA MADKAMI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /261 /2024 () //	
54	D-BLAPL/9303/2025	HARI KUMAR BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /34 /2025 () //	
55	D-BLAPL/9308/2025	DIPUN @ SARBESWAR JENA VS STATE OF ODISHA	SANJIT MISHRA VS	KUJANGA /265 /2024 () //	
56	D-BLAPL/9316/2025	NITESH KUMAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 () //	
57	D-BLAPL/9317/2025	SUNANDA KUMAR MARTHA	AMLAN SHAKTI PAUL	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/9322/2025	DEEPAK PALEI @ DEEPAK PALAI	TARA PRASAD MOHAPATRA	CHANDANPUR /291 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/9327/2025	MANTU DALEI @ MANTU DALAI	ACHYUTANANDA PATTANAİK	KABISURYANAGAR /437 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/9332/2025	PINTU @ SAROJ KUMAR BHOI	DEEPAK RANJAN PARIDA	KEONJHAR SADAR /457 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/9333/2025	KUNDAN SAHA	BHARAT BHUSAN ROUSTRAY	JHIRPANI P.S. /162 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/9339/2025	RATIKANTA GIRI @ PABANA	PRASANTA KUMAR BARIK	SABARANG /276 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/9340/2025	SANTANU KUMAR MOHAPATRA	DIPTI RANJAN BHOKTA	KORAPUT VIGILANCE /10 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
64	D-BLAPL/9342/2025	SANTANU KUMAR MOHAPATRA	DIPTI RANJAN BHOKTA	KORAPUT VIGILANCE /11 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
65	D-BLAPL/9343/2025	BANKU @ MADHAB CHANDRA PUSPALAKA	PRADEEP KUMAR KUNDU	NIALI /112 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/9344/2025	KARAN SINGH	SOUMYA RANJAN DAS	PLANTSITE /146 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/9345/2025	ARBIN TIRKEY	SOUMYA RANJAN DAS	KUTRA /170 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/9348/2025	MEHRAJ HALDAR	SOUMYA RANJAN DAS	SECTOR-3 /103 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/9355/2025	STATE OF ODISHA SUSANTA ROUT @ HAPPY VS	AMIT PRASAD BOSE VS	// MANCHESWAR P.S. /613 /2024 ()	
70	D-CMAPL/12325/2025	STATE OF ODISHA RABINARAYAN MISHRA VS	ADV. VS	// // ()	
71	D-CMAPL/12351/2025	STATE OF ODISHA SUDHI SURENDRAN VS	ADV. VS	// // ()	
72	D-CMP/12218/2025 CMP/450/2025	UNION OF INDIA ANANTA DIGAR VS	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbhanj) IA/0000020/2024	
73	D-CMP/12231/2025	BHAGABAN KALIA BAILOCHAN BISWAL VS	BASUDEV PUJARI VS	// // ()	
74	D-CMP/12254/2025	TRILOCHAN BISWAL BHUBANESWARI GHOSH VS	DEBAKANTA MOHANTY VS	// // ()	
75	D-CMP/12305/2025	M/S. D.C. ROUTRAY AND PARTNER JALADHARA PRADHAN VS	PRASHANTA KUMAR NAYAK VS	// // ()	AOD20240000333C202500030
76	D-CMP/12332/2025	STATE OF ODISHA SUSHANT KUMAR MISHRA VS	SURYAKANTA DWIBEDI VS	// // ()	
77	D-CMP/12338/2025	NABA KUMAR MISHRA P.KANTESWARI VS	AMIT PRASAD BOSE VS	// // ()	
78	D-CMP/12372/2025	K.KUMAR RAJA HARIHAR SAHOO VS	DWARIKA PRASAD MOHANTY VS	// // ()	
79	D-CMP/12375/2025	SATYABADI MANTRY MANORANJAN DAS VS	AJIT CHANDRA MOHAPATRA VS	// // ()	
		SURENDRA BHOI		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CMP/12380/2025	MAHESWAR NAIK VS SUDHAKAR NAIK	BHARAT BHUSAN ROUSTRAY VS	// 0 //	
81	D-CMP/12386/2025	SUDHIR CHARAN JENA VS NANDITA MOHANTY	NIRANJAN LENKA VS	// 0 //	
82	D-CONTC/12207/2025	MANAS RANJAN PATRA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //	
83	D-CONTC/12211/2025	NAKUL MAJHI VS JAYADEV PRADHANI, O.R.S.	ADV. VS	// 0 //	
84	D-CONTC/12215/2025	DURGA MAJHI VS JAYADEV PRADHANI, O.R.S.	ADV. VS	// 0 //	
85	D-CONTC/12221/2025	DR. BALADEV ASH VS ARAVIND AGARWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT., BBSR	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// 0 //	
86	D-CONTC/12230/2025	DR. ASHOK KUMAR SAHU VS ASWATHY S., I.A.S.	KRISHNA CHANDRA SAHU VS	// 0 //	
87	D-CONTC/12233/2025	LAMBODAR MALIK VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //	
88	D-CONTC/12246/2025	KUNJA BIHARI DHAL VS NIRLIPTA MOHANTY, EXECUTIVE OFFICER, BALASORE MUNICIPALITY, BALASORE	ADV. VS	// 0 //	
89	D-CONTC/12267/2025	PRAKASH KUMAR MOHAPATRA VS PRIYABRATA PANDA, CHIEF EXECUTIVE OFFICER IN CHARGE, URBAN COOPERATIVE BANK LTD., CUTTACK	ADV. VS	// 0 //	
90	D-CONTC/12271/2025	HEMANTA KUMAR PRADHAN VS MADHUSMITA NANDA, O.E.S.	ADV. VS	// 0 //	
91	D-CONTC/12288/2025	MEENA KUMARI PATHI	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
92	D-CONTC/12300/2025	NITYANANDA BARIK, D.E.O., JAJPUR SUKANTI BEHERA	ADV	//	AOD20220003080C202500007
		VS	VS	()	
93	D-CONTC/12310/2025	SHALINI PANDIT, I.A.S., COMMISSIONER-CUM-SECY, S AND M.E. ODISHA. HAREKRUSHNA PANDA	ADV.	//	
		VS	VS	()	
94	D-CONTC/12315/2025	PURNA CHANDRA BARIHA, O.E.S. 1 CHAKRADHAR PRADHAN	BIJAYALAXMI SAHOO	//	
		VS	VS	()	
95	D-CONTC/12326/2025	SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR RAMAKANTA MISHRA	BIJAYALAXMI SAHOO	//	
		VS	VS	()	
96	D-CONTC/12330/2025	SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR BHAGYADHAR BAG	BIJAYALAXMI SAHOO	//	
		VS	VS	()	
97	D-CONTC/12340/2025	SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT., BBSR CHANDRAMANI ROUT	ADV	//	AOR20250000149C202500011
		VS	VS	()	
98	D-CONTC/12366/2025	SANATH KUMAR N, IFS DEPUTY DIRECTOR PRAMOD KUMAR BARAL	ADV.	//	
		VS	VS	()	
99	D-CONTC/12370/2025	BIRANCHI NARAYAN MOHANTY, DIRECTOR, ELEMENTARY EDUCATION, BBSR M/S. KRISHNA CHLORATE PVT. LTD., BARIPADA	ADV.	//	
		VS	VS	()	
100	D-CONTC/12389/2025	SURATHA CHANDRA ROUT, SUB REGISTRAR, BETNOTI SUKANTA KUMAR MOHANTY	ADV.	//	
		VS	VS	()	
101	D-CRLA/9168/2025	RASHMI CHOWDHARY, REGISTRAR, CENTRAL INFORMATION COMMISSION, NEW DELHI MANAN ANSARI	AMIT PRASAD BOSE	KANTABANJI /332 /2021	
		VS	VS	()	
		SAHANAWAJ ANSARI		//	
102	D-CRLA/9211/2025	RANJIT BISOYI	SAUBHAGYA KETAN NAYAK	MAHILA (BERHAMPUR) /63 /2005	AOR20220001207C202500042
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLA/9267/2025	STATE OF ODISHA KAMINI SETHY VS MUNNA @ DHARMENDRA PRADHAN	DR.HEMANT KUMAR PANDA VS	// JARADA /44 /2019 ()	AOR20220002131C202500006
104	D-CRLA/9291/2025	SATYANARAYAN DALABEHERA VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// LAXMISAGAR P.S. /29 /2025 ()	
105	D-CRLLP/9221/2025	STATE OF ODISHA(VIG.) VS KULAMANI ROUT	SANGRAM DAS , STANDING COUNSEL(VIGILANCE) VS	// CUTTACK VIGILANCE /39 /2015 ()	AOR20220001542C202500006
106	D-CRLMC/9152/2025	DINABANDHU PINGUA VS STATE OF ODISHA(VIG.)	SURJYA NARAYAN SAHU VS	// SAMBALPUR VIGILANCE /16 /2016 ()	AOD20240000001C202500092
107	D-CRLMC/9153/2025	NARENDRA ROUT VS STATE OF ODISHA	SARADA PRASAD DASH VS	//0 () //	
108	D-CRLMC/9154/2025	GEETA BISOI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// SUNABEDA /213 /2023 ()	
109	D-CRLMC/9159/2025	ARIJIT BHATTACHARYA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// SAHID NAGAR P.S. /189 /2023 ()	
110	D-CRLMC/9161/2025	KHURSID KHAN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// KENDRAPARA SADAR /14 /2019 ()	
111	D-CRLMC/9171/2025	SAMARENDRA MAHANTA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// JARAPADA /141 /2012 ()	
112	D-CRLMC/9175/2025	SUNAM CHANDRA KHURA @ SUNAMA CHANDRA KHURA VS STATE OF ODISHA	KISHOR PANIGRAHY VS	// DAMANJODI /49 /2024 ()	
113	D-CRLMC/9177/2025	BASANT KUMAR BASTIA VS DIRECTOR OF ENFORCEMENT, BBSR	S.SUDHANSU KUMAR SUBUDHI VS	// CUTTACK VIGILANCE /16 /2020 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMC/9181/2025	REENA @ RINA SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /372 /2023 () //	AOD20240000242C202500048
115	D-CRLMC/9193/2025	BIBEK@VIBEK@BIBEKANANDA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BETNOTI /336 /2021 () //	
116	D-CRLMC/9202/2025	MANORANJAN BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /13 /2020 () //	
117	D-CRLMC/9206/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHAULIAGANJA /60 /2021 () //	
118	D-CRLMC/9225/2025	SHIBA PRASAD MISHRA VS STATE OF ODISHA	SANGITA MOHANTY VS	BHARATPUR PS /782 /2024 () //	
119	D-CRLMC/9231/2025	KISHAN BEJA @ HAPPY BEJ VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	SEA BEACH /102 /2020 () //	
120	D-CRLMC/9233/2025	ABINASH MOHANTA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	RAIRANGPUR (RURAL) /144 /2020 () //	
121	D-CRLMC/9248/2025	SANATAN GAHANA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /109 /2016 () //	
122	D-CRLMC/9266/2025	BISWAJIT BHUYAN VS STATE OF ODISHA(VIG.)	RAJJEET ROY VS	KORAPUT VIGILANCE /21 /2024 () //	AOR20220001462C202500029
123	D-CRLMC/9292/2025	RUKMANI ROHIDAS VS STATE OF ODISHA	ASWINI KUMAR DASH VS	BANHARPALI /154 /2019 () //	
124	D-CRLMC/9298/2025	ABANADITYA NAIK@ABA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CANTONMENT ROAD /79 /2024 () //	
125	D-CRLMC/9301/2025	SARAT CHANDRA ROUT	SURYAKANTA DWIBEDI	BYREE /202 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/9306/2025	LIAKAT @ KIYAKAT KHAN	DIBYAJYOTI SAHOO	REMUNA /168 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/9307/2025	BISWAJIT NAYAK	UMESH CHANDRA PATNAIK	BHADRAK TOWN /191 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/9310/2025	RASHMI RANJAN CHOUDHURY	BYOMAKESH TRIPATHY	GUNUPUR /16 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/9315/2025	ARUN KUMAR JOSHI @ ARUNA	DEVASHIS PANDA	BAREIPALI /231 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/9318/2025	SANDHYARANI MISHRA	ACHYUTANANDA PATTANAİK	DHAULI PS /126 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/9319/2025	RAKESH KUMAR TRIPATHY	AMITAV TRIPATHY	ANGUL TOWN /676 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/9166/2025	SRIKANTA KUMAR PATRA	ABHIMANYU PARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/9207/2025	SANDHYARANI GOUDA	SUSANTA KUMAR LENKA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/9216/2025	RAJANI MAHARANA	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/9220/2025	MANOJ KUMAR SETHI	RAMDAS ACHARY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/9222/2025	PRIYADARSI DAS	RAMDAS ACHARY	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMP/9253/2025	STATE OF ODISHA KAILASH CHOUDHURY VS	BIREN SANKAR TRIPATHY VS	// /0 ()	
138	D-CRLMP/9271/2025	STATE OF ODISHA LAXMIKANTA SATPATHY VS	HEMANTA KUMAR ROUT VS	// /0 ()	
139	D-CRLMP/9276/2025	STATE OF ODISHA N.RAMESH RAJU VS	BINI MISHRA VS	// /0 ()	
140	D-CRLMP/9309/2025	STATE OF ODISHA DAMODAR SAHU VS	ASHIS KUMAR MISHRA VS	// /0 ()	
141	D-CRLREV/9191/2025	STATE OF ODISHA PARSURAM SAHU VS	LAMBODAR ACHARI VS	// BERHAMPUR SADAR /132 /2018 ()	
142	D-CRLREV/9289/2025	STATE OF ODISHA PRAFULLA KUMAR BISWAL VS	SUKANTA KUMAR NAYAK VS	// BASUDEVPUR /242 /2011 ()	
143	D-CRP/12360/2025	STATE OF ODISHA MINA KUMARI SWAIN VS	SUDEEP KUMAR SARANGI VS	// // ()	
144	D-FAO/12237/2025	AKSHAYA KUMAR SINGH MANAGER(T.P.HUB), M/S. NEW INDIA ASSURANCE COMPANY, Bhubaneswar VS	ANJALI PATRA VS	// // ()	
145	D-MACA/12226/2025	ANJALI PATRA MANAGER LEGAL, NEW INDIA ASSURANCE CO. LTD., Bhubaneswar VS	SUBRAT KTRIPATHY VS	// // ()	
146	D-MATA/12295/2025	MAMI NAYAK DIVYA JAIN VS	SANGRAM KESHARI ROUT VS	// // ()	
147	D-MATA/12329/2025	SOURAV JAIN NAMITA MISHRA VS	SIDHARTHA MISHRA VS	// // ()	
		DR.AKHILA KUMAR MISHRA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-MATA/12362/2025	BIBHUTI BHUSAN MISHRA VS MAMATA RATH @ MISHRA	MITALEE JESTHI VS	// ()	
149	D-MATA/12383/2025	PRABHASINI RATH @ PRABASINI RATH VS BHABANI SHANKAR DASH	AMITAV TRIPATHY VS	// ()	
150	D-MSA/12220/2025	M/S ABC DEVELOPERS, GANJAM VS BANDITA SWAIN	SIDDHANT SARANGI VS	// ()	
151	D-MSA/12229/2025 MSA/17/2025	CHANDRAMANI BEHERA VS BHIMSEN GURU	LALIT KUMAR MAHARANA VS	// ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR(Khordha) OREAT/0000181/2023	
152	D-RPFAM/12258/2025	SAROJ SORENG VS SANJITA MAJHI	ASHOK KUMAR SARANGI VS	// ()	
153	D-RPFAM/12303/2025	BIJAYA KUMAR PRADHAN @ BIJAYA KUMAR SWAIN VS DHOBAPRADHAN	BIJAYA KUMAR PARIDA 2 VS	// ()	AOD20220001998C202500017
154	D-RPFAM/12392/2025	PRASANTA MAHALIK VS NISHAKAR MAHALIK	PRANAYANEE DASMOHAPATRA VS	// ()	
155	D-RSA/12279/2025	QUOSIN SULTANA SIDDIQUA VS KAZI MD. MAHEBUB IIAHI	SAIBRATA RATH VS	// ()	
156	D-RSA/12317/2025	ANANGA MANJARI BIDHAR VS PRAFULLA KUMAR SWAIN	RABI NARAYAN BEHERA VS	// ()	
157	D-RSA/12319/2025	MARIANUS TETE VS BINOD KHADIA	PABITRA KUMAR NAYAK VS	// ()	
158	D-RSA/12344/2025	DAMBARU MUNA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()	
159	D-RVWPET/12299/2025	HEMANTA BARIK	ASWINI KUMAR DASH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-RVPET/12369/2025	NURABATI BARIK IGNESH KERKETTA	ANKITA MUKHERHJI	//	
		VS	VS	()	
161	D-TRP(C)/12311/2025	JOHAN KISPATTA ARCHITA PRUSTY	SHIVAM MISHRA	//	
		VS	VS	()	
162	D-TRP(C)/12357/2025	DEBENDRA DAS MANASMITA SADANGI	DEBASIS MISHRA	//	AOR20230001300C202500027
		VS	VS	()	
163	D-WA/12259/2025	HIMANSU SEKHAR PRADHAN STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	//	LOD20240000172C202500147
		VS	VS	()	
164	D-WA/12263/2025	SURESH CHANDRA PATRA STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	//	LOD20240000200C202500150
		VS	VS	()	
165	D-WA/12270/2025	BIBHUTI BHUSAN SAMAL STATE OF ODISHA	GAYATRI PATRA, A.S.C.	//	LOD20240000194C202500152
		VS	VS	()	
166	D-WA/12277/2025	HEMALATA SAHOO STATE OF ODISHA	GAYATRI PATRA, A.S.C.	//	LOD20240000172C202500148
		VS	VS	()	
167	D-WA/12280/2025	RATNAPRAVA DASH STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000200C202500151
		VS	VS	()	
168	D-WA/12282/2025	SABAT KUMAR DIGAL STATE OF ODISHA	AISHWARYA DASH,A.G.A	//	LOD20240000194C202500153
		VS	VS	()	
169	D-WA/12284/2025	PRAJNA PARAMITA PANIGRAHI STATE OF ODISHA	DEBASHIS TRIPATHY, A.G.A.	//	LOD20240000172C202500149
		VS	VS	()	
170	D-WA/12296/2025	DURYODHAN NAYAK NATIONAL HEALTH MISSION, BBSR	RAMDAS ACHARY	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WA/12297/2025	MANIKA PEDA NTPC LTD. VS	NILAMADHAB SARKAR VS	// // 0	
172	D-WA/12298/2025	SAUDAMINI SWAIN NTPC LTD., NEW DELHI VS	NILAMADHAB SARKAR VS	// // 0	
173	D-WA/12322/2025	SIBAMOCHAN SENAPATY STATE OF ODISHA VS	SANJIB SWAIN, A.G.A. VS	// // 0	LOD20240000200C202500152
174	D-WA/12346/2025	PRADIPTA KUMAR SAHOO STATE OF ODISHA VS	SUBHA BIKASH PANDA, A.G.A. VS	// // 0	LOD20240000172C202500150
175	D-WP(C)/12201/2025	NABAGHANA PANDA MURTY GENERAL STORE, BERHAMPUR, GANJAM	ITISHREE TRIPATHY VS	// // 0	
176	D-WP(C)/12202/2025	ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), GANJAM GANGADHAR JENA VS	ITISHREE TRIPATHY VS	// // 0	
177	D-WP(C)/12203/2025	SUPERINTENDENT GST AND CX, GANJAM-1, BERHAMPUR SANTOSH KINDO VS	GHANASHYAM NAMTOAR VS	// // 0	
178	D-WP(C)/12204/2025	STATE OF ODISHA BISWANATH DHAL VS	ANIL KUMAR DAS VS	// // 0	
179	D-WP(C)/12205/2025	STATE OF ODISHA MURTY GENERAL STORE, BERHAMPUR, GANJAM	ITISHREE TRIPATHY VS	// // 0	
180	D-WP(C)/12206/2025	JOINT COMMISSIONER OF STATE TAX (APPEAL), BERHAMPUR GYANA RANJAN PRADHAN VS	MANOJA KUMAR KHUNTIA VS	// // 0	
181	D-WP(C)/12208/2025	STATE OF ODISHA BABAJI JENA VS	GYANEDRA KUMAR TRIPATHY VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/12209/2025 WP(C)/8673/2025	LAXMINARAYAN JANI VS REGIONAL OFFICER, STATE POLLUTION CONTROL BOARD,REGIONAL OFFICER, SUNDARGARH	SASWAT KUMAR ACHARYA VS	// ()	
183	D-WP(C)/12210/2025 WP(C)/8694/2025	JAYANTA KUMAR SAMANTARAY VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// () //	
184	D-WP(C)/12212/2025 WP(C)/8695/2025	DR. PRABHUDUTTA MOHANTY VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// () //	
185	D-WP(C)/12213/2025	JATRI NAIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// () //	
186	D-WP(C)/12214/2025 WP(C)/8699/2025	ASTWIK BARIK VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// () //	
187	D-WP(C)/12216/2025 WP(C)/8705/2025	ANTIMA KAR VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// () //	
188	D-WP(C)/12217/2025 WP(C)/8707/2025	DR. ARUNA KUMAR PATRA VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// () //	
189	D-WP(C)/12219/2025 WP(C)/8713/2025	JEETENDRA PRUSTY VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// () //	
190	D-WP(C)/12222/2025	SURESH KUMAR SAHOO VS CHAIRMAN-CUM-MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// () //	
191	D-WP(C)/12223/2025	DURGA PRASAD ORAM VS STATE OF ODISHA	ASHUTOS DASH VS	// () //	
192	D-WP(C)/12224/2025 WP(C)/8762/2025	M/S. ORISSA STEEL TRADING CORPORATION, CUTTACK VS THE COMMISSIONER OF (C.T.AND G.S.T.), ODISHA, CUTTACK	PRABODHA CHANDRA NAYAK VS	// () //	
193	D-WP(C)/12225/2025	GOURANGA CHARAN PATRA	MANOJA KUMAR KHUNTIA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/8712/2025	VS STATE OF ODISHA	VS	0 //	
194	D-WP(C)/12227/2025	BALARAM JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
195	D-WP(C)/12228/2025 WP(C)/8769/2025	HARENDRA PRASAD SAHU VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
196	D-WP(C)/12232/2025 WP(C)/8726/2025	M/S. SOCIETY FOR ENVIROMENTAL PROTECTION AND VS STATE OF ODISHA	SHRIZABABU DAN DAS VS	// 0 //	
197	D-WP(C)/12234/2025	SWAYAMPRAVA PANDA VS PRAKASH CHOUDHURI	DURGA CHARAN DEY VS	// 0 //	
198	D-WP(C)/12235/2025	YOGAMAYA SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500056
199	D-WP(C)/12236/2025	PRANABANDHU BISWAL VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //	AOR20230000709C202500008
200	D-WP(C)/12238/2025 WP(C)/8758/2025	HARI LAL AGARWALLA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //	
201	D-WP(C)/12239/2025	UNION OF INDIA, NEW DELHI VS NARAHARI MUKHI	BISWAJIT MAHARANA VS	// 0 //	
202	D-WP(C)/12240/2025	ANANTA KUMAR DAS VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //	
203	D-WP(C)/12241/2025	ANTARYAMI PRUSTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500014
204	D-WP(C)/12242/2025	SURA ORAM VS	GHANASHYAM NAMTOAR VS	// 0	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/12243/2025	STATE OF ODISHA PARSHURAM BEHERA VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500013
206	D-WP(C)/12244/2025	STATE OF ODISHA KIRTANYA SAHOO VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500015
207	D-WP(C)/12245/2025	STATE OF ODISHA ARJUNA CHANDRA PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500012
208	D-WP(C)/12247/2025 WP(C)/8754/2025	STATE OF ODISHA TIKAM CHAND SAHU VS	SAIBRATA RATH VS	// // ()	
209	D-WP(C)/12248/2025	STATE OF ODISHA DR. PRATAP CHANDRA PATTANAIAK VS	SANGRAM JENA VS	// // ()	
210	D-WP(C)/12249/2025 WP(C)/8720/2025	STATE OF ODISHA DR. KAIBALYA KUMAR RATH VS	BUDHADEV ROUSTRAY VS	// // ()	
211	D-WP(C)/12250/2025	STATE OF ODISHA JEEBAN CHANDRA KHORA VS	HARIPAD MOHANTY VS	// // ()	
212	D-WP(C)/12251/2025	STATE OF ODISHA BANAMBAR SAHOO VS	SUBASH CHANDRA PUSPALAKA VS	// // ()	
213	D-WP(C)/12252/2025	THE BRANCH MANAGER, INDIAN BANK, GANDAKIPUR BRANCH, KUJANGA, JAGATSINGHPUR SURENDRANATH PANDA VS	JATINDRA KUMAR MOHAPATRA VS	// // ()	
214	D-WP(C)/12253/2025	THE ADDL.COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BERHAMPUR PADMABATI GURU VS	BIJAYA KUMAR NAYAK (3) VS	// // ()	AOR20230000709C202500009
215	D-WP(C)/12255/2025	STATE OF ODISHA SANTOSH KUMAR SAHU VS EXECUTIVE ENGINEER ,BERHAMPUR ELECTRICAL DIVISION,TPSODL,GANJAM	RAJENDRA NARAYAN ROUT VS	// // () //	AOR20220001558C202500063

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/12256/2025	M/S. MUBARAK BUILDCON PVT. LTD, BERHAMPUR VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// () //	
217	D-WP(C)/12257/2025	BHAJAHARI GHADAI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// () //	
218	D-WP(C)/12260/2025	DASARATHI BARIK VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// () //	AOR20220004309C202500011
219	D-WP(C)/12261/2025	LABANYABATI BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// () //	AOR20220004309C202500010
220	D-WP(C)/12262/2025	UDAYANATH SAHOO VS LIQUIDATOR, THE URBAN COOPERATIVE BANK LTD.(U/L) CO-HOUSING COMPLEX, BBSR		// () //	
221	D-WP(C)/12264/2025	M/S SAIBABA TRADERS, NANAPADA, KHORDHA VS BANK OF BARODA, REGIONAL STRESSED ASSETS RECOVERY BRANCH (ROSARB), BBSR	ARJUNA CHARANA BEHERA VS	// () //	
222	D-WP(C)/12265/2025 WP(C)/8739/2025	DILLEEP KUMAR BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //	
223	D-WP(C)/12266/2025	SWARAJ DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //	
224	D-WP(C)/12268/2025	AJAY KUMAR BHANJA VS STATE OF ODISHA	LALITENDU MISHRA VS	// () //	AOR20220001610C202500024
225	D-WP(C)/12269/2025	MANOJ KUMAR MOHARANA VS STATE OF ODISHA	BASUDEV PANDA VS	// () //	
226	D-WP(C)/12272/2025	ARSHADUL QUADRI VS TRANSPORT COMMISSIONER CUM CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	KADAR MOHAMMAD VS	// () //	
227	D-WP(C)/12273/2025	RANGALA DEVIKUMARI	KADAR MOHAMMAD	//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/12274/2025	SUBHASHREE DIBYADARSHINI PANI		//	
	WP(C)/8746/2025	VS	VS	0	
		AKITOSH SARANGI		//	
229	D-WP(C)/12275/2025	DEBASISH MISHRA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/12276/2025	JYOTSHNAMAYEE MOHAPATRA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/12278/2025	RUPABANTA PADHAN	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/12281/2025	MAMATA DAS	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/12283/2025	BIKASH CHANDRA SETHI @ BIKASH SETHI	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/12285/2025	MANOJ KUMAR BEHERA	BIGYAN KUMAR SHARMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/12286/2025	BIJAYA KUMAR BARIK	SAMVIT MOHANTY	//	
		VS	VS	0	
		SOCIAL SECURITY AND EMPOWERMENT OF PERSONS WITH DISABILITIES		//	
236	D-WP(C)/12287/2025	M/S. SANSAR SAHU, SKOSINGHA, ANGUL	UMESH CHANDRA BEHURA	//	
		VS	VS	0	
		COMMISSIONER GST, CX AND CUSTOMS (APPEALS), CENTRAL REVENUE BUILDING, BBSR//		//	
237	D-WP(C)/12289/2025	NISHAMANI SAHU	GOKULANANDA SAHU	//	
		VS	VS	0	
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA		//	
238	D-WP(C)/12290/2025	SRIDHARA MAHAPATRA	GOKULA NANDA SAHU	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/12291/2025	REGISTRAR CO OPERATIVE SOCIETIES, ODISHA, KHORDHA SITA RAM SAHU VS	GOKULANANDA SAHU VS	// // 0	
240	D-WP(C)/12292/2025	REGISTRAR, COOPERATIVE SOCIETIES, ODISHA RAMA PRASAD PATEL VS	GOKULANANDA SAHU VS	// // 0	
241	D-WP(C)/12293/2025	REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA, BBSR SANJUKTA DAS VS	SURAVI MOHANTY VS	// // 0	AOR20220002374C202500047
242	D-WP(C)/12294/2025	STATE OF ODISHA BIJAYA KUMAR SWAIN VS	GOPINATH MISHRA VS	// // 0	
243	D-WP(C)/12301/2025	STATE OF ODISHA JAGABANDHU PADHI VS	SARAT CHANDRA MEKAP VS	// // 0	
244	D-WP(C)/12302/2025	COLLECTOR CUM D.M. GANJAM, CHHATRAPUR FATU MAJHI VS	MANOJ KUMAR PANDA VS	// // 0	
245	D-WP(C)/12304/2025	STATE OF ODISHA SUNITA PADHI VS	SARAT CHANDRA MEKAP VS	// // 0	
246	D-WP(C)/12306/2025	COLLECTOR CUM DISTRICT MAGISTRATE GANJAM, CHHATRAPUR, GANJAM ANUP PANI VS	ANUPAM RATH VS	// // 0	
247	D-WP(C)/12307/2025	STATE OF ODISHA M/S. HARENDRA BARAL, CUTTACK VS	SANDEEP KUMAR JENA VS	// // 0	
248	D-WP(C)/12308/2025	STATE OF ODISHA BASANTI PATRA VS	KSHIROD KUMAR ROUT VS	// // 0	
249	D-WP(C)/12309/2025	STATE OF ODISHA RATNAKAR BISWAL VS	DIBAKAR BISWAL VS	// // 0	AOR20220002449C202500001
		REVENUE INSPECTOR BALASORE SADAR, BALASORE		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/12312/2025 WP(C)/8757/2025	ASHOK KUMAR NAYAK VS STATE OF ODISHA	RABINARAYAN MISHRA VS	// 0 //	
251	D-WP(C)/12313/2025	PITABAS PRADHAN VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //	
252	D-WP(C)/12314/2025	D.M., NATIONAL INSURANCE CO.LTD, CUTTACK VS KUNTI NAYAK	PRASANTA KUMAR MAHALI VS	// 0 //	
253	D-WP(C)/12316/2025	AJAYA KUMAR NAYAK VS THE EXECUTIVE ENGINEER(ELECTRICAL), TPNODL, BALASORE	FALGUNI RAJGURU MOHAPATRA VS	// 0 //	
254	D-WP(C)/12318/2025	M/S S.S. ELECTRICALS, AMALAPADA, ANGUL VS UNION OF INDIA	BIKRAM KISHORE NAYAK VS	// 0 //	
255	D-WP(C)/12320/2025	M/S. SHREE BUILDERS, PARADIP. VS INDIAN OIL CORPORATION LIMITED.	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500024
256	D-WP(C)/12321/2025	KISHORE CHANDRA NAIK VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	AOR20220001462C202500028
257	D-WP(C)/12323/2025	SARIKA PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
258	D-WP(C)/12324/2025	GIRIDHARI NAIK VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
259	D-WP(C)/12327/2025	SUSHANTA NAYAK VS PRINCIPAL SECY FOREST, ENVIROMENT AND CLIMATE CHANGE DEPT ODISHA, BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //	
260	D-WP(C)/12328/2025	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
261	D-WP(C)/12331/2025	PRADEEP KUMAR RATH	BIJAYALAXMI SAHOO	//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/12333/2025	DR SWAPNA SARIT	PAMI RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/12334/2025	KUNI PATEL	BIJAYALAXMI SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/12335/2025	KHIROD CHANDRA DAS	BIJAYALAXMI SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/12336/2025	JITENDRA KUMAR SAHOO		//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/12337/2025	KISHORE KUMAR SWAIN	BIJAYALAXMI SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/12339/2025	M/S. SKAN ADS.	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500029
		VS	VS	()	
		COMMISSIONER OF SALES TAX (CT AND GST)		//	
268	D-WP(C)/12341/2025	HARISANKAR SAHU	GOKULANANDA SAHU	//	
		VS	VS	()	
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA		//	
269	D-WP(C)/12342/2025	PRAKASH CHANDRA BEHERA	TAPAN KUMAR BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/12343/2025	KISHORE KUMAR BEHERA	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500028
		VS	VS	()	
		THE CHIEF COMMISSIONER CT AND GST, ODISHA.		//	
271	D-WP(C)/12345/2025	TARA PRASAD HOTTA	KAILASH CH. SATAPATHY	//	
		VS	VS	()	
		RECOVERY OFFICER AND DEPUTY GENERAL MANAGER, SECURITIES AND EXCHANGE BOARD OF INDIA., WEST BENGAL		//	
272	D-WP(C)/12347/2025	RABI NARAYAN MISHRA	DURGESH NARAYAN RATH	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/12348/2025	STATE OF ODISHA SRIMATI UMA DEVI VS	AMIT PRASAD BOSE VS	// // ()	
274	D-WP(C)/12349/2025	STATE OF ODISHA RASHMIREKHA NANDA VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
275	D-WP(C)/12350/2025	STATE OF ODISHA SUVENDU KUMAR BISWAL VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
276	D-WP(C)/12352/2025	BANK OF BARODA, ROSARB, CUTTACK LILIMA BEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
277	D-WP(C)/12353/2025	STATE OF ODISHA MANJULATA SINGH VS	SATYAJIT MOHAPATRA (2) VS	// // ()	
278	D-WP(C)/12354/2025	STATE OF ODISHA ODISHA RAJYA ROGI ADHIKAR MANCHA, CUTTACK VS	KAMALAKANTA MOHANTY VS	// // ()	
279	D-WP(C)/12355/2025	STATE OF ODISHA DIBYA RANJAN PANI VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500042
280	D-WP(C)/12356/2025	STATE OF ODISHA SANTOSH BARIK VS	SARAT CHANDRA MEKAP VS	// // ()	
281	D-WP(C)/12358/2025	THE COLLECTOR CUM D.M. GANJAM BIKASH DAS VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500044
282	D-WP(C)/12359/2025	STATE OF ODISHA BIKASH DAS VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500043
283	D-WP(C)/12361/2025	STATE OF ODISHA KHAGESWAR KAMPA VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// // () //	AOR20230000684C202500007

ORISSA HIGH COURT**FILING REPORT AS ON :25/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/12363/2025	RAHIM PADHAN VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //	AOR20230000684C202500008
285	D-WP(C)/12364/2025	SUKANTA KUMAR PATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	
286	D-WP(C)/12365/2025	LAXMIDHAR MOHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	
287	D-WP(C)/12367/2025	JHARANA RANI PANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
288	D-WP(C)/12368/2025	TAPAN BARIK VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	// 0 //	
289	D-WP(C)/12371/2025	RABI NARAYAN MAHANTA VS STATE OF ODISHA	RABINDRA KUMAR PATNAİK VS	// 0 //	
290	D-WP(C)/12373/2025	BODDEPALLI PRAVEEN KUMAR VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //	
291	D-WP(C)/12374/2025	SAROJ KUMAR SWAIN VS R.T.O., JHARSUGUDA	CHANDAN MISHRA VS	// 0 //	
292	D-WP(C)/12376/2025	NIRANJAN SWAIN VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //	
293	D-WP(C)/12377/2025	MUKESH KUMAR DAS VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
294	D-WP(C)/12378/2025	PAMULAPATI LAKSHMI VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //	
295	D-WP(C)/12379/2025	BIKASH MAHAKHUDA	RAKESH KUMAR SARANGI	//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STAE OF ODISHA		//	
296	D-WP(C)/12381/2025	ASIT KUMAR NAYAK	MANORANJAN PADHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/12382/2025	PRADEEP KUMAR KHATUA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/12384/2025	SUBRATA PATEL	SASWATI MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/12385/2025	KALYANI CHHOTRAY	GOUTAM CHARAN ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/12387/2025	M/S. GANPATI PIPES AND INDUSTRIES PRIVATE LTD, JERIANAPALLE, BALASORE	JERIANAPALLE, BALASORE	//	
		VS	VS	()	
		THE COMMISSIONER, CGST AND CENTRAL EXCISE, BBHUBANESWAR COMMISSIONERATE/BBSR		//	
301	D-WP(C)/12388/2025	BAIDHARA BEHERA	SUKANTA KUMAR NAIK	//	
		VS	VS	()	
		THE MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK		//	
302	D-WP(C)/12390/2025	M/S. SPIRE SOLUTION, BBSR	ASIT KUMAR DASH	//	
		VS	VS	()	
		THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX, BBSR		//	
303	D-WP(C)/12391/2025	JAGABANDHU DIGAL	BYOMKESH TRIPATHY	//	
		VS	VS	()	
		COMMISSIONER, COMMERCIAL TAX AND GST ODISHA, CUTTACK		//	
304	D-WP(C)/12393/2025	SUCHISMITA PATI	ASHOK KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
305	D-WPCRL/9260/2025	SK.ALMAS	SATYAJIT MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WPCRL/9278/2025	SARAT CHANDRA DAS	RAVI SHANKAR SAMAL	//0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/9145/2025	STATE OF ODISHA MIRZA ABID ALLI BEG @ MIRZA AABID ALI BAIG VS	BADAL KUMAR BEHERA VS	// BALASORE TOWN /43 /2025 ()	AOR20220001087C202500031
308	D-ABLAPL/9147/2025	STATE OF ODISHA SAHADEV OJHA VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /166 /2025 ()	AOR20220001615C202500047
309	D-ABLAPL/9148/2025	STATE OF ODISHA RABINDRA SAMAL VS	PANCHANAN PANIGRAHI VS	// // ()	AOD20240000001C202500091
310	D-ABLAPL/9149/2025	STATE OF ODISHA BANCHHANIDHI OJHA VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /164 /2025 ()	AOR20220001615C202500049
311	D-ABLAPL/9150/2025	STATE OF ODISHA HIRALAL BAG VS	SATYA NARAYAN MISHRA 4 VS	// BODEN /50 /2025 ()	AOR20220001615C202500048
312	D-ABLAPL/9155/2025	STATE OF ODISHA NIRANJAN MALLICK VS	SANJAY KUMAR PATTANAIAK VS	// TANGI /69 /2025 ()	
313	D-ABLAPL/9157/2025	STATE OF ODISHA DHRUTI SUNDAR SAHU VS	PUSPAMITRA MOHAPATRA VS	// KESINGA /131 /2025 ()	
314	D-ABLAPL/9160/2025 ABLAPL/3366/2025	STATE OF ODISHA RASHMI RANJAN DASH VS	SATYABRATA MOHANTY (1) VS	// TIRTOL /97 /2025 ()	
315	D-ABLAPL/9162/2025	STATE OF ODISHA BABUL @ HIMANSU SEKHAR SWAIN VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA SADAR /153 /2025 ()	
316	D-ABLAPL/9163/2025	STATE OF ODISHA ASIT KUMAR BEHERA VS	BYOMAKESH TRIPATHY VS	// // ()	
317	D-ABLAPL/9172/2025	STATE OF ODISHA PRASANNA SAHOO VS STATE OF ODISHA	UMAKANTA BARIK VS	// BARAMBA /52 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/9173/2025	MANAS RANJAN RATH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	/ /0 () //	
319	D-ABLAPL/9174/2025	GILA NAIK @ BIKRAM NAIK VS STATE OF ODISHA	JULIYAS PRASAD BEHERA VS	RASOL /18 /2025 () //	
320	D-ABLAPL/9179/2025	KUMUDA @ KUMUDA BANDHABA SETHI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	SAMAL /20 /2025 () //	
321	D-ABLAPL/9180/2025	JHASKETAN MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINDHIKELA PS /71 /2021 () //	
322	D-ABLAPL/9187/2025	RAJGOPAL GIRI VS STATE OF ODISHA	BINOD BIHARI DAS VS	/ /0 () //	
323	D-ABLAPL/9189/2025	ROHIT DEEP VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /19 /2025 () //	
324	D-ABLAPL/9190/2025	BHISMADEV SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //	
325	D-ABLAPL/9192/2025	MANASA MUDULI @ MANASHA MUDULI VS STATE OF ODISHA	SABYASACHI MISHRA VS	CAPITAL P.S. /37 /2025 () //	
326	D-ABLAPL/9195/2025	SOUMYA RANJAN SAHOO @ SOUMYA SAHOO VS STATE OF ODISHA	SAKTI PRASAD DAS VS	LINGARAJ P.S. /45 /2025 () //	
327	D-ABLAPL/9197/2025	DEBASIS MAHANTA @ DEBASHISH MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /252 /2024 () //	AOD20240000364C202500039
328	D-ABLAPL/9198/2025	GAJENDRA MALIK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BHADRESWAR /53 /2025 () //	
329	D-ABLAPL/9199/2025	MOHAMMED BASIR @ MD. BASIR @ S.K.BASIR	SANDEEP RAJ PANDA	KANJIPANI /26 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/9200/2025	HIMANSU NAYAK	CHEERA RANJAN SATAPATHY	MOTANGA /114 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/9201/2025	SK. NAIM @ SK. NAIN	SANDEEP RAJ PANDA	KEONJHAR SADAR /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/9203/2025	MOHAMMED BASIR @ K. BASIR @ MD. BASIR @ S.K.SANDEEP RAJ PANDA	SANDEEP RAJ PANDA	KANJIPANI /25 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/9204/2025	SK. @ SEKH SUFIYAN @ SOFIAN	DEEPAK KU SAHOO	KENDRAPARA /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/9208/2025	BHAGABAT BEHERA	DEEPAK KU SAHOO	KENDRAPARA SADAR /119 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/9213/2025	MANORANJAN SAHU	KHUSBU PANIGRAHI	BALASORE SADAR /95 /2025	AOR20220002787C202500033
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/9214/2025	SOUMYAJEET PALLAI	BIJAYA KUMAR RAGADA	MANCHESWAR P.S. /63 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/9217/2025	RAKESH KUMAR NAYAK	SURESH KUMAR JENA	DHARMASALA /130 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/9224/2025	MEGHANAD BISWAS	ARIJEET MISHRA	MARINE PS AT JAMBO /58 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/9226/2025	SAROJ KUMAR DASH @ SUMAN DAS	ARIJEET MISHRA	KENDRAPARA SADAR /158 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/9227/2025	NABA MALIK @ NABAGHAN MALIK	ARIJEET MISHRA	AUL /137 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/9228/2025	STATE OF ODISHA MD. ABDUL RAHIM VS	AJIT KUMAR SAHOO VS	// KHURDA P.S. /117 /2025 ()	
342	D-ABLAPL/9230/2025	STATE OF ODISHA RAJA SETHY @ NANDIA SETHY VS	ARIJEET MISHRA VS	// PATTAMUNDAI RURAL PS /100 /2025 ()	
343	D-ABLAPL/9234/2025	STATE OF ODISHA SRIKANTA NAIK VS	PARTHA SARATHI DAS VS	// PATNA /39 /2025 ()	AOD20240000364C202500040
344	D-ABLAPL/9236/2025	STATE OF ODISHA SUBASH CHANDRA SAHOO VS	DILLIP KUMAR ACHARYA VS	// BADAGODA P.S. /267 /2021 ()	
345	D-ABLAPL/9238/2025	STATE OF ODISHA SAROJKANTA JENA VS	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202500064
346	D-ABLAPL/9239/2025	STATE OF ODISHA NANDA @ MANAS BHOI VS	DUSHMANTA KUMAR BISWAL VS	// KUMBHARAPARA /99 /2025 ()	AOD20220004020C202500005
347	D-ABLAPL/9240/2025 ABLAPL/3407/2025	STATE OF ODISHA LAXMI KANTA DAS VS	BASUDEBA ROUT VS	// MAHANGA /42 /2025 ()	
348	D-ABLAPL/9241/2025	STATE OF ODISHA SUDAN PALATASINGH VS	GOPINATH MISHRA VS	// TUMUDIBANDHA /169 /2024 ()	
349	D-ABLAPL/9247/2025	STATE OF ODISHA JAKIR KHAN VS	PRASANTA KUMAR BARIK VS	// SABARANG /46 /2025 ()	
350	D-ABLAPL/9249/2025	STATE OF ODISHA SK OSIM VS	DEEPAK KU SAHOO VS	// KENDRAPARA /59 /2025 ()	
351	D-ABLAPL/9250/2025	STATE OF ODISHA SUDHANSUSEKHAR NAYAK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// BADACHANA /450 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/9252/2025	SK SAMSUDDIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NISCHINTAKOILI /30 /2025 () //	
353	D-ABLAPL/9254/2025	DUKHIRAM BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA SADAR /71 /2025 () //	
354	D-ABLAPL/9259/2025	BIBEK PALAI VS STATE OF ODISHA	RAMDAS ACHARY VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /24 /2025 () //	
355	D-ABLAPL/9261/2025	PADMANAV MOHANTY VS STATE OF ODISHA	KISHORE CHANDRA KAR VS	JAJPUR TOWN /64 /2025 () //	AOR20220001040C202500003
356	D-ABLAPL/9262/2025	RUPESH MISHRA @ SILU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /103 /2025 () //	
357	D-ABLAPL/9263/2025	SANTILATA MOHANTY VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /233 /2025 () //	
358	D-ABLAPL/9264/2025	RATIKANTA MALIK @ BHABANA MALIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAIKANI-DIHI /59 /2025 () //	
359	D-ABLAPL/9268/2025	SURAJ KHAN VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	KHURDA P.S. /117 /2025 () //	
360	D-ABLAPL/9269/2025	MAHESWAR MALIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAIKANI-DIHI /59 /2025 () //	
361	D-ABLAPL/9270/2025	ASHISH KUMAR SWAIN @ RAJA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	NANDANKANAN /82 /2025 () //	
362	D-ABLAPL/9273/2025	SHASHI @ SASHI BHUSAN PANIGRAHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /98 /2025 () //	
363	D-ABLAPL/9281/2025	IMRAN KHAN	SATYAJIT DAS	BENTKAR (42 MOUZA) UPD CUTTACK /66 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
364	D-ABLAPL/9282/2025	STATE OF ODISHA BALAV @ BALLABHA MALLIK	PRAKASH CHANDRA DASH	NIKIRAI /21 /2019	
		VS	VS	()	
365	D-ABLAPL/9283/2025	STATE OF ODISHA BHAGYA GOPAL	DEBABRATA DASH	DHARAMGARH /92 /2024	
		VS	VS	()	
366	D-ABLAPL/9284/2025	STATE OF ODISHA PEJUA @ SANJAY KUMAR ROUT	PRAKASH CHANDRA DASH	RAJNAGAR /93 /2025	
		VS	VS	()	
367	D-ABLAPL/9285/2025	STATE OF ODISHA ALOK KUMAR DAS	PRASANTA KUMAR BARIK	SABARANG /59 /2025	
		VS	VS	()	
368	D-ABLAPL/9286/2025	STATE OF ODISHA BHARATI SANDHA	PRAKASH CHANDRA DASH	PATTAMUNDAI RURAL PS /71 /2025	
		VS	VS	()	
369	D-ABLAPL/9288/2025	STATE OF ODISHA PREMANANDA NAYAK	JYOTIRMAYA SAHOO	KHURDA P.S. /117 /2025	
		VS	VS	()	
370	D-ABLAPL/9290/2025	STATE OF ODISHA BHARAT MEHER	SURYAKANTA DWIBEDI	BELPARA /76 /2025	
		VS	VS	()	
371	D-ABLAPL/9293/2025	STATE OF ODISHA BISWAJEET BADAJENA	JYOTIRMAYA SAHOO	KHURDA P.S. /117 /2025	
		VS	VS	()	
372	D-ABLAPL/9297/2025	STATE OF ODISHA PRATIK KUMAR CHOUHAN	SUKUMAR KALYAN	MAHILA P.S. BUXIBAZAR /49 /2025	
		VS	VS	()	
373	D-ABLAPL/9299/2025	STATE OF ODISHA RAGHUNATH MEHER	SURYAKANTA DWIBEDI	BELPARA /76 /2025	
		VS	VS	()	
374	D-ABLAPL/9300/2025	STATE OF ODISHA MD.QUMURUL HAQUE @ SAYAN	RAGHUNATH BISWAL	CDA-II /1 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/9304/2025	STATE OF ODISHA LAXMIDHAR KHUNTIA VS	JAYAKRISHNA MOHAPATRA VS	// PIRAHAT P.S /61 /2025 ()	
376	D-ABLAPL/9305/2025	STATE OF ODISHA ANIL KUMAR PARDHAN @ BALIARSING VS	SUBHRAJIT SAHOO VS	// AIR FIELD P.S. /380 /2024 ()	
377	D-ABLAPL/9311/2025	STATE OF ODISHA SRIKANTA KUMAR SWAIN VS	BISWORANJAN SWAIN VS	// NAIKANI-DIHI /50 /2025 ()	
378	D-ABLAPL/9312/2025	STATE OF ODISHA BHIMASEN KANDI @ BHIMASENA VS	AKASH BHUYAN VS	// / /0 ()	
379	D-ABLAPL/9313/2025	STATE OF ODISHA DILIP KUMAR BEHERA VS	BIBHU PRASAD MOHANTY VS	// BINJHARPUR /106 /2025 ()	
380	D-ABLAPL/9314/2025	STATE OF ODISHA AMRESH MOHANTY VS	BIBHU PRASAD MOHANTY VS	// KHANDAGIRI P.S. /38 /2024 ()	
381	D-ABLAPL/9320/2025	STATE OF ODISHA BIKASH CHANDRA SWAIN @ BIKASH CH. SWAIN VS	SUBODH KUMAR MOHANTY VS	// LAIKERA /93 /2025 ()	
382	D-ABLAPL/9321/2025	STATE OF ODISHA DHUSASAN JENA VS	HRUDANANDA MOHAPATRA VS	// SATYABADI /90 /2025 ()	
383	D-ABLAPL/9323/2025	STATE OF ODISHA SARANAJIB MAJHI @ CHARAN MAJHI VS	TUKUNA KUMAR MISHRA VS	// JHARIGAM /47 /2025 ()	
384	D-ABLAPL/9324/2025	STATE OF ODISHA PRAVAT KUMAR JENA VS	ACHYUTANANDA PATTANAIAK VS	// INFOCITY PS /8 /2025 ()	
385	D-ABLAPL/9325/2025	STATE OF ODISHA AKASH SUNANI VS STATE OF ODISHA	KULDEEP NARAYAN PANDA VS	// DHARAMGARH /79 /2025 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :25/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/9326/2025	DIBYA RANJAN BISOI @ BISHOI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	REMUNA /52 /2025 () //	
387	D-ABLAPL/9328/2025	GOPINATH BISOI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	REMUNA /52 /2025 () //	
388	D-ABLAPL/9329/2025	SRIKANT RATH VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	PURI SADAR /494 /2024 () //	
389	D-ABLAPL/9330/2025	TOFAN KHUNTIA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KAMAKHYANAGAR /151 /2025 () //	
390	D-ABLAPL/9331/2025	SRITAM RATH VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	PURI SADAR /494 /2024 () //	
391	D-ABLAPL/9334/2025	KULAMANI NAYAK VS STATE OF ODISHA	S.S.RAY (2) VS	JODA /60 /2025 () //	
392	D-ABLAPL/9335/2025	MANAS RAY SAHU VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	PALLAHARA /77 /2025 () //	
393	D-ABLAPL/9336/2025	ANITA BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	GOPALPUR /35 /2025 () //	
394	D-ABLAPL/9337/2025	JAYANTI DASH VS STATE OF ODISHA	SARAT KUMAR JENA VS	BINIKA /33 /2025 () //	
395	D-ABLAPL/9338/2025	SARMAN KULDEEP @ SALMAN KULADIP VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /118 /2024 () //	
396	D-ABLAPL/9341/2025	PRATAP KUMAR MISHRA VS STATE OF ODISHA	RAMAKANTA DAS VS	/ /0 () //	
397	D-ABLAPL/9346/2025	MD. ASIK	JYOTIRMAYA SAHOO	KHURDA MODEL /110 /2025	

ORISSA HIGH COURT**FILING REPORT AS ON :25/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/9347/2025	SIBA PRASAD BADAJENA	JYOTIRMAYA SAHOO	KHURDA P.S. /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/9349/2025	NIKESH RANA	JYOTIRMAYA SAHOO	KHURDA P.S. /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/9350/2025	SANJAY KUMAR NAYAK	AMITAV TRIPATHY	FATEGARH /65 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/9351/2025	SUKANT MARTHI	JYOTIRMAYA SAHOO	KHURDA P.S. /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/9352/2025	WAHEDA BEGUM	SUSHANTA HARICHANDAN	BHADRESWAR /50 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/9353/2025	JYOTIRANJAN SAHOO	JYOTIRMAYA SAHOO	KHURDA P.S. /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/9354/2025	SOUMYA RANJAN ROUT @ DEBU	DEBASISH PATNAIK	CHOUDWAR /164 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/9356/2025	GOURANGA SUTAR	DEBASISH PATNAIK	BARANGA /150 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :25/03/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAC)/1347/2018 WPC(OAC)/1347/2018	SANGRAM KESHARI BEHERA MP	M/S DURGESH NARAYAN RATH	5/2025
2	D-CRLLP/9221/2025 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS , STANDING COUNSEL(VIGILANCE)	22/2025
3	D-CRP/12360/2025 CRP/ /	MINA KUMARI SWAIN MP	SUDEEP KUMAR SARANGI	32/2025
4	D-MSA/12220/2025 MSA/ /	M/S ABC DEVELOPERS, GANJAM MP	SIDDHANT SARANGI	39/2025
5	D-MSA/12229/2025 MSA/17/2025	CHANDRAMANI BEHERA MP	LALIT KUMAR MAHARANA	40/2025
6	D-CRLMP/9085/2025 CRLMP/ /	PASHUPATI DHIR MP	SANJIBANI MISHRA	73/2025
7	D-TRP(C)/12311/2025 TRP(C)/ /	ARCHITA PRUSTY MP	SHIVAM MISHRA	88/2025
8	D-TRP(C)/12357/2025 TRP(C)/ /	MANASMITA SADANGI MP	DEBASIS MISHRA	89/2025
9	D-JCRLA/16328/2024 JCRLA/78/2024	BIJAY KETAN SETHI @ BIJAYA MP	MS. BINI MISHRA	95/2025
10	D-SA/200/1998 SA/200/1998	FAKAMANI MP	M/S.A.MOHANTY	113/2025
11	D-RVWPET/63/2023 RVWPET/63/2023	STATE OF ODISHA MP		142/2025
12	D-RVWPET/8610/2025 RVWPET/ /	SAROJ KUMAR DAS MP	DEEPAK KUMAR PANI	143/2025
13	D-RVWPET/61/2023 RVWPET/61/2023	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	144/2025
14	D-RPFAM/12258/2025 RPFAM/ /	SAROJ SORENG MP	ASHOK KUMAR SARANGI	150/2025
15	D-RPFAM/12303/2025 RPFAM/ /	BIJAYA KUMAR PRADHAN @ BIJAYA KUMAR MP	BIJAYA KUMAR PARIDA 2	151/2025
16	D-RPFAM/12392/2025 RPFAM/ /	PRASANTA MAHALIK MP	PRANAYANEE DASMOHAPATRA	152/2025
17	D-MATA/244/2022 MATA/244/2022	SHAKTI PRASAD MISHRA MP	SAROJ KUMAR DASH	184/2025
18	D-MATA/54446/2024 MATA/6/2025	AMRUTA KUMAR SAHOO MP	SUJIT KUMAR BISWAL	185/2025
19	D-MATA/12329/2025 MATA/ /	NAMITA MISHRA MP	SIDHARTHA MISHRA	186/2025
20	D-MATA/12329/2025 MATA/ /	NAMITA MISHRA MP	SIDHARTHA MISHRA	187/2025
21	D-MATA/12362/2025 MATA/ /	BIBHUTI BHUSAN MISHRA MP	MITALEE JESTHI	188/2025
22	D-MATA/12383/2025 MATA/ /	PRABHASINI RATH @ PRABASINI RATH MP	AMITAV TRIPATHY	189/2025
23	D-FAO/491/2014 FAO/491/2014	STATE OF ODISHA MP		218/2025
24	D-FAO/12237/2025 FAO/ /	MANAGER(T.P.HUB), M/S. NEW INDIA ASSURANCE CO.LTD. MP	SURYAN BEHARIDAS SUTTACK	219/2025
25	D-FAO/10491/2025 FAO/ /	MANAGER, NATIONAL INSURANCE CO.LTD. MP	INDRANIL SANKHANA	220/2025
26	D-FAO/641/2020	MANAGING COMMITTEE OF BANCHHANIDI GIRLS HIGH SCHOOL		

27	FAO/641/2020 D-FAO/684/2020 FAO/684/2020	MP MANAGING COMMITTEE OF GADIBRAHMA GIRLS HIGH SCHOOL MP		221/2025 222/2025
28	D-FAO/11011/2025 FAO/ /	CLAIM MANAGER, SHRI RAM GENERAL INSURANCE CO. LTD., BBSR MP		223/2025
29	D-CRLREV/9191/2025 CRLREV/ /	PARSURAM SAHU MP	LAMBODAR ACHARI	249/2025
30	D-CRLREV/8087/2025 CRLREV/ /	KAMAL LOCHAN KHILA MP	RABINDRANATH BARIK	250/2025
31	D-CRLREV/9289/2025 CRLREV/ /	PRAFULLA KUMAR BISWAL MP	SUKANTA KUMAR NAYAK	251/2025
32	D-CRLREV/9289/2025 CRLREV/ /	PRAFULLA KUMAR BISWAL MP	SUKANTA KUMAR NAYAK	252/2025
33	D-CRLREV/9289/2025 CRLREV/ /	PRAFULLA KUMAR BISWAL MP	SUKANTA KUMAR NAYAK	253/2025
34	D-BLAPL/1763/2025 BLAPL/671/2025	TIKEDHAR GAINTA MP		399/2025
35	D-BLAPL/4224/2025 BLAPL/1719/2025	SAMARU BATLA MP		400/2025
36	D-BLAPL/8699/2025 BLAPL/3241/2025	ROSHAN KUMAR CHOUDHURY @ PARVINAMULYA RATNA PANDA MP		401/2025
37	D-BLAPL/30574/2024 BLAPL/10658/2024	SAROJ KUMAR NAYAK MP		402/2025
38	D-BLAPL/31005/2024 BLAPL/11717/2024	SK. SADIRUDDIN MP	ADITI HOTA	403/2025
39	D-BLAPL/34014/2024 BLAPL/11549/2024	LITUNA @ SADANANDA DAS MP	DEBASNAN DAS	404/2025
40	D-RSA/40458/2024 RSA/391/2024	RAMESH CHANDRA DAS MP	PRATYUSHA NAIDU	443/2025
41	D-RSA/12279/2025 RSA/ /	QUOSIN SULTANA SIDDIQUA MP	SAIBRATA RATH	444/2025
42	D-RSA/12279/2025 RSA/ /	QUOSIN SULTANA SIDDIQUA MP	SAIBRATA RATH	445/2025
43	D-RSA/12344/2025 RSA/ /	DAMBARU MUNA MP	AMIT PRASAD BOSE	446/2025
44	D-CMP/12218/2025 CMP/450/2025	ANANTA DIGAR MP	SAMIR KUMAR MISHRA, (SR.ADV.)	481/2025
45	D-CMP/12231/2025 CMP/ /	BAILOCHAN BISWAL MP	BASUDEV PUJARI	482/2025
46	D-CMP/9496/2025 CMP/376/2025	MAHENDRA KUMAR PANDEY MP	ASWINI KUMAR DASH	483/2025
47	D-CMP/9342/2025 CMP/ /	RABINDRANATH KHATUA MP	NARAYAN PRASAD PARIJA	484/2025
48	D-CMP/12254/2025 CMP/ /	BHUBANESWARI GHOSH MP	DEBAKANTA MOHANTY	485/2025
49	D-CMP/12305/2025 CMP/ /	JALADHARA PRADHAN MP	PRASHANTA KUMAR NAYAK	486/2025
50	D-CMP/12332/2025 CMP/ /	SUSHANT KUMAR MISHRA MP	SURYAKANTA DWIBEDI	487/2025
51	D-CMP/12372/2025 CMP/ /	HARIHAR SAHOO MP	DWARIKA PRASAD MOHANTY	488/2025
52	D-CMP/12375/2025 CMP/ /	MANORANJAN DAS MP	AJIT CHANDRA MOHAPATRA	489/2025
53	D-ABLAPL/34716/2024 ABLAPL/13180/2024	MAHESWAR CHHUALSINGH MP		722/2025
54	D-ABLAPL/9187/2025 ABLAPL/ /	RAJGOPAL GIRI MP	BINOD BIHARI DAS	723/2025
55	D-ABLAPL/1044/2025 ABLAPL/462/2025	ROHAN ANKA MP		724/2025
56	D-ABLAPL/212/2025 ABLAPL/148/2025	SARBESWAR BEHERA MP		725/2025
57	D-ABLAPL/6692/2025 ABLAPL/2540/2025	S.K GUNU @ S.K SAIDUL RAHEMAN MP		726/2025

58	D-ABLAPL/9808/2019 ABLAPL/9808/2019	MACHINE KHATEI@BIDYADHAR KHATEI MP		727/2025
59	D-MACA/1088/2023 MACA/1088/2023	BIJAY KUMAR DAS MP	DEBASISH PATNAIK	832/2025
60	D-MACA/410/2023 MACA/410/2023	DIPAN ROUT MP	DEBASISH PATNAIK	833/2025
61	D-MACA/12226/2025 MACA/ /	MANAGER LEGAL, NEW INDIA ASSURANCE MP	BRALISA TRAITHACK	834/2025
62	D-MACA/7494/2025 MACA/ /	LEGAL MANAGER, IFFCO TOKIO GENERATION MP	GINNARNSAI DUTTA, BBSR	835/2025
63	D-MACA/353/2019 MACA/353/2019	ORIENTAL INSURANCE CO.LTD. MP	MOHAN CHANDRA NAYAK	836/2025
64	D-MACA/355/2019 MACA/355/2019	THE ORIENTAL INSURANCE CO.LTD. MP	MOHAN CHANDRA NAYAK	837/2025
65	D-MACA/11008/2025 MACA/ /	D.M, ORIENTAL INSURANCE CO. LTD., MP	KHPRASANTA KUMAR MAHALI	838/2025
66	D-MACA/11980/2025 MACA/ /	D.M, NATIONAL INSURANCE CO. LTD., MP	CUPRACKANTA KUMAR MAHALI	839/2025
67	D-MACA/8330/2025 MACA/ /	SUBHASHMITA MALLICK MP	PRADEEP KUMAR MISHRA	840/2025
68	D-MACA/36097/2024 MACA/947/2024	THE DIVISIONAL MANAGER, M/S NEW INDIA ASSURANCE CO. LTD, SUNDARGARH MP		841/2025
69	D-MACA/10062/2025 MACA/ /	HRUDANANDA MALL MP	SANJAY KUMAR MOHANTY 2	842/2025
70	D-CRLMC/9153/2025 CRLMC/ /	NARENDRA ROUT MP	SARADA PRASAD DASH	869/2025
71	D-CRLMC/9154/2025 CRLMC/ /	GEETA BISOI MP	ASHOK KUMAR SARANGI	870/2025
72	D-CRLMC/9152/2025 CRLMC/ /	DINABANDHU PINGUA MP	SURJYA NARAYAN SAHU	871/2025
73	D-CRLMC/9159/2025 CRLMC/ /	ARIJIT BHATTACHARYA MP	BISWAJIT NAYAK	872/2025
74	D-CRLMC/9171/2025 CRLMC/ /	SAMARENDRA MAHANTA MP	PRASANNA KUMAR MISHRA	873/2025
75	D-CRLMC/9175/2025 CRLMC/ /	SUNAM CHANDRA KHURA @ SUNAMA CHANDRA KHURA MP	DEENDRA KISHORE NIGRAHY	874/2025
76	D-CRLMC/9181/2025 CRLMC/ /	REENA @ RINA SAHU MP	SANTOSH KUMAR MAHANTY	875/2025
77	D-CRLMC/9193/2025 CRLMC/ /	BIBEK@VIBEK@BIBEKANANDA BEHERAJUGALA KISHORE PANDA MP		876/2025
78	D-CRLMC/9225/2025 CRLMC/ /	SHIBA PRASAD MISHRA MP	SANGITA MOHANTY	877/2025
79	D-CRLMC/9233/2025 CRLMC/ /	ABINASH MOHANTA MP	BISWAJIT PASAYAT	878/2025
80	D-CRLMC/9106/2025 CRLMC/ /	SWARNAMAYEE DAS MP	DIBYAJYOTI NAYAK	879/2025
81	D-CRLMC/5867/2025 CRLMC/ /	KSHYANA PRAVA BASTIA MP	ALOK KUMAR MOHAPATRA	880/2025
82	D-CRLMC/5870/2025 CRLMC/ /	SOUMYA RANJAN BASTIA MP	ALOK KUMAR MOHAPATRA	881/2025
83	D-CRLMC/5868/2025 CRLMC/ /	RABINDRA BASTIA MP	ALOK KUMAR MOHAPATRA	882/2025
84	D-CRLMC/5827/2025 CRLMC/ /	PRADESH KUMAR SAMANTRAY MP	ALOK KUMAR MOHAPATRA	883/2025
85	D-CRLMC/4634/2025 CRLMC/ /	SANGITA JAYANTI DASH MP		884/2025
86	D-CRLMC/9298/2025 CRLMC/ /	ABANADITYA NAIK@ABA MP	BIJAYA KUMAR RAGADA	885/2025
87	D-CRLMC/9266/2025 CRLMC/ /	BISWAJIT BHUYAN MP	RAJJEET ROY	886/2025
88	D-CRLMC/9301/2025 CRLMC/ /	SARAT CHANDRA ROUT MP	SURYAKANTA DWIBEDI	887/2025
89	D-CRLMC/9307/2025	BISWAJIT NAYAK	UMESH CHANDRA PATNAIK	

	CRLMC/ /	MP		888/2025
90	D-CRLMC/9310/2025	RASHMI RANJAN CHOUDHURY	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		889/2025
91	D-CRLMC/9315/2025	ARUN KUMAR JOSHI @ ARUNA	DEVASHIS PANDA	
	CRLMC/ /	MP		890/2025
92	D-CRLMC/9318/2025	SANDHYARANI MISHRA	ACHYUTANANDA PATTANAIAK	
	CRLMC/ /	MP		891/2025
93	D-CRLMC/9319/2025	RAKESH KUMAR TRIPATHY	AMITAV TRIPATHY	
	CRLMC/ /	MP		892/2025
94	D-CRLA/8173/2024	RABINDRA SENAPATI	RAJIB LOCHAN PATTNAIK	
	CRLA/222/2024	MP		919/2025
95	D-CRLA/28303/2024	BAPI@HARISH CHANDRA SINGH	S.S.MOHAPATRA	
	CRLA/947/2024	MP		920/2025
96	D-CRLA/9168/2025	MANAN ANSARI	AMIT PRASAD BOSE	
	CRLA/ /	MP		921/2025
97	D-CRLA/10634/2024	PURNA CHANDRA BEHERA	M/S JNYANANANDA PANDA, M/S ADITI HOTA	
	CRLA/357/2024	MP		922/2025
98	D-CRLA/9211/2025	RANJIT BISOYI	SAUBHAGYA KETAN NAYAK	
	CRLA/ /	MP		923/2025
99	D-CRLA/9211/2025	RANJIT BISOYI	SAUBHAGYA KETAN NAYAK	
	CRLA/ /	MP		924/2025
100	D-CRLA/1078/2023	MIHIR BISWAL	SATYA RANJAN MULIA	
	CRLA/1078/2023	MP		925/2025
101	D-WA/12259/2025	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		1689/2025
102	D-WA/12259/2025	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		1690/2025
103	D-WA/12263/2025	STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	
	WA/ /	MP		1691/2025
104	D-WA/12263/2025	STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	
	WA/ /	MP		1692/2025
105	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1693/2025
106	D-WA/12270/2025	STATE OF ODISHA	GAYATRI PATRA, A.S.C.	
	WA/ /	MP		1694/2025
107	D-WA/12270/2025	STATE OF ODISHA	GAYATRI PATRA, A.S.C.	
	WA/ /	MP		1695/2025
108	D-WA/12280/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1696/2025
109	D-WA/12280/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1697/2025
110	D-WA/12280/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1698/2025
111	D-WA/12277/2025	STATE OF ODISHA	GAYATRI PATRA, A.S.C.	
	WA/ /	MP		1699/2025
112	D-WA/12277/2025	STATE OF ODISHA	GAYATRI PATRA, A.S.C.	
	WA/ /	MP		1700/2025
113	D-WA/12297/2025	NTPC LTD.	NILAMADHAB SARKAR	
	WA/ /	MP		1701/2025
114	D-WA/12297/2025	NTPC LTD.	NILAMADHAB SARKAR	
	WA/ /	MP		1702/2025
115	D-WA/12298/2025	NTPC LTD., NEW DELHI	NILAMADHAB SARKAR	
	WA/ /	MP		1703/2025
116	D-WA/12298/2025	NTPC LTD., NEW DELHI	NILAMADHAB SARKAR	
	WA/ /	MP		1704/2025
117	D-WA/12296/2025	NATIONAL HEALTH MISSION, BBSR	RAMDAS ACHARY	
	WA/ /	MP		1705/2025
118	D-WA/12296/2025	NATIONAL HEALTH MISSION, BBSR	RAMDAS ACHARY	
	WA/ /	MP		1706/2025
119	D-WA/12296/2025	NATIONAL HEALTH MISSION, BBSR	RAMDAS ACHARY	
	WA/ /	MP		1707/2025
120	D-WA/12282/2025	STATE OF ODISHA	AISHWARYA DASH,A.G.A	
	WA/ /	MP		1708/2025

121	D-WA/12282/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.G.A	1709/2025
122	D-WA/12282/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.G.A	1710/2025
123	D-WA/22771/2024 WA/1328/2024	ODISHA PUBLIC SERVICE COMMISSION MP	BIBHU PRASAD TRIPATHY	1711/2025
124	D-WA/12284/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A.	1712/2025
125	D-WA/12284/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A.	1713/2025
126	D-WA/12284/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A.	1714/2025
127	D-WA/12322/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN, A.G.A.	1715/2025
128	D-WA/12322/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN, A.G.A.	1716/2025
129	D-WA/12322/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN, A.G.A.	1717/2025
130	D-WA/12346/2025 WA/ /	STATE OF ODISHA MP	SUBHA BIKASH PANDA, A.G.A.	1718/2025
131	D-WA/12346/2025 WA/ /	STATE OF ODISHA MP	SUBHA BIKASH PANDA, A.G.A.	1719/2025
132	D-WP(C)/17497/2020 WP(C)/17497/2020	SURYAKANTA MOHANTY MP	M/S PRASANTA KUMAR MISHRA	5022/2025
133	D-WP(C)/12201/2025 WP(C)/ /	MURTY GENERAL STORE, BERHAMPUR, MP	GANESH TRIPATHY	5023/2025
134	D-WP(C)/17501/2020 WP(C)/17501/2020	BISWA PRAVANJAN ADITYA NARAYAN MP	M/S PRASANTA KUMAR MISHRA	5024/2025
135	D-WP(C)/17505/2020 WP(C)/17505/2020	PRASAN KUMAR JENA MP	M/S PRASANTA KUMAR MISHRA	5025/2025
136	D-WP(C)/12203/2025 WP(C)/ /	SANTOSH KINDO MP	GHANASHYAM NAMTOAR	5026/2025
137	D-WP(C)/12205/2025 WP(C)/ /	MURTY GENERAL STORE, BERHAMPUR, MP	GANESH TRIPATHY	5027/2025
138	D-WP(C)/12208/2025 WP(C)/ /	BABAJI JENA MP	GYANEDRA KUMAR TRIPATHY	5028/2025
139	D-WP(C)/12209/2025 WP(C)/8673/2025	LAXMINARAYAN JANI MP	SASWAT KUMAR ACHARYA	5029/2025
140	D-WP(C)/12072/2025 WP(C)/8631/2025	SK. ENAYATULLAH MP	MOHAMMED MUSTAQ ANSARI	5030/2025
141	D-WP(C)/8136/2025 WP(C)/8721/2025	M/S. ZENITH MINING (P) LTD., NEW DELHI MP	HRAKESH SHARMA	5031/2025
142	D-WP(C)/12227/2025 WP(C)/ /	BALARAM JENA MP	KRISHNA CHANDRA SAHU	5032/2025
143	D-WP(C)/12228/2025 WP(C)/8769/2025	HARENDRA PRASAD SAHU MP	ARUN KUMAR PATRA	5033/2025
144	D-WP(C)/34112/2024 WP(C)/19409/2024	MAGATA NAIK MP		5034/2025
145	D-WP(C)/48173/2024 WP(C)/29245/2024	PREM KUMAR PANDA MP		5035/2025
146	D-WP(C)/12232/2025 WP(C)/8726/2025	M/S. SOCIETY FOR ENVIROMENTAL PROTECTION, MP	SECTION OFFICER, DSR	5036/2025
147	D-WP(C)/16039/2022 WP(C)/16039/2022	ASUTOSH PRADHAN MP	TANMAY MISHRA	5037/2025
148	D-WP(C)/12235/2025 WP(C)/ /	YOGAMAYA SAHU MP	MANAS PATI	5038/2025
149	D-WP(C)/38611/2023 WP(C)/38611/2023	SHASHIKANTA KHANDEI MP	DEBARAJ MOHANTY	5039/2025
150	D-WP(C)/12238/2025 WP(C)/8758/2025	HARI LAL AGARWALLA MP	PRAKASH CHANDRA DASH	5040/2025
151	D-WP(C)/12239/2025 WP(C)/ /	UNION OF INDIA, NEW DELHI MP	BISWAJIT MAHARANA	5041/2025
152	D-WP(C)/12240/2025	ANANTA KUMAR DAS	SOUMYA RANJAN MOHANTY	

	WP(C)/ /	MP		5042/2025
153	D-WP(C)/12242/2025	SURA ORAM	GHANASHYAM NAMTOAR	
	WP(C)/ /	MP		5043/2025
154	D-WP(C)/16039/2022	ASUTOSH PRADHAN	TANMAY MISHRA	
	WP(C)/16039/2022	MP		5044/2025
155	D-WP(C)/12247/2025	TIKAM CHAND SAHU	SAIBRATA RATH	
	WP(C)/8754/2025	MP		5045/2025
156	D-WP(C)/43136/2024	AMITA CHOUDHURY	SUBASH CHANDRA ACHARYA	
	WP(C)/27524/2024	MP		5046/2025
157	D-WP(C)/12249/2025	DR. KAIBALYA KUMAR RATH	BUDHADEV ROURAY	
	WP(C)/8720/2025	MP		5047/2025
158	D-WP(C)/10679/2025	HIRANMAYEE NAYAK		5048/2025
	WP(C)/7674/2025	MP		
159	D-WP(C)/4266/2025	HILLTOP HIRISE PRIVATE LIMITED, DHANBAD, ANARAKHUNDEE (SR. ADV.),	CBUT, ANARAKHUNDEE (SR. ADV.), PRAKASH RANJAN BARIK	
	WP(C)/3422/2025	MP		5049/2025
160	D-WP(C)/12255/2025	SANTOSH KUMAR SAHU	RAJENDRA NARAYAN ROUT	
	WP(C)/ /	MP		5050/2025
161	D-WP(C)/4266/2025	HILLTOP HIRISE PRIVATE LIMITED, DHANBAD, ANARAKHUNDEE (SR. ADV.),	CBUT, ANARAKHUNDEE (SR. ADV.), PRAKASH RANJAN BARIK	
	WP(C)/3422/2025	MP		5051/2025
162	D-WP(C)/8822/2015	NRUSINGHA NATH MEKAP		5052/2025
	WP(C)/8822/2015	MP		
163	D-WP(C)/8926/2025	SUKDEV BEHERA	RAJJEET ROY	
	WP(C)/6477/2025	MP		5053/2025
164	D-WP(C)/12264/2025	M/S SAIBABA TRADERS, NANAPADA, KHORDHA	ORDHA CHARANA BEHERA	
	WP(C)/ /	MP		5054/2025
165	D-WP(C)/12265/2025	DILLEEP KUMAR BEHERA	LAXMIKANTA MOHANTY	
	WP(C)/8739/2025	MP		5055/2025
166	D-WP(C)/12266/2025	SWARAJ DAS	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		5056/2025
167	D-WP(C)/6597/2025	GOBARDHAN KISAN	SUSHANT KUMAR PRADHAN	
	WP(C)/5125/2025	MP		5057/2025
168	D-WP(C)/12272/2025	ARSHADUL QUADRI	KADAR MOHAMMAD	
	WP(C)/ /	MP		5058/2025
169	D-WP(C)/12260/2025	DASARATHI BARIK	SOUBHAGYA KUMAR RATH	
	WP(C)/ /	MP		5059/2025
170	D-WP(C)/12274/2025	SUBHASHREE DIBYADARSHINI PANI		5060/2025
	WP(C)/8746/2025	MP		
171	D-WP(C)/12268/2025	AJAY KUMAR BHANJA	LALITENDU MISHRA	
	WP(C)/ /	MP		5061/2025
172	D-WP(C)/12278/2025	RUPABANTA PADHAN	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		5062/2025
173	D-WP(C)/12261/2025	LABANYABATI BEHERA	SOUBHAGYA KUMAR RATH	
	WP(C)/ /	MP		5063/2025
174	D-WP(C)/12287/2025	M/S. SANSAR SAHU, SKOSINGHA, ANGULUMESH CHANDRA BEHURA		5064/2025
	WP(C)/ /	MP		
175	D-WP(C)/47333/2024	NRUSINGHA CHARAN MOHAPATRA		5065/2025
	WP(C)/28160/2024	MP		
176	D-WP(C)/38152/2024	ASHOK KUMAR MOHANTY	RAMESH CHANDRA NAYAK	
	WP(C)/22640/2024	MP		5066/2025
177	D-WP(C)/10509/2025	RAJ KUMAR DADHICHI	ABINASH BARIK	
	WP(C)/7480/2025	MP		5067/2025
178	D-WP(C)/7538/2025	STHITI PRAGYAN TRIPATHY	PRASANTA KUMAR MISHRA	
	WP(C)/5812/2025	MP		5068/2025
179	D-WP(C)/2246/2019	MAMATA JENA	M/S.JAYDEEP PAL	
	WP(C)/2246/2019	MP		5069/2025
180	D-WP(C)/12307/2025	M/S. HARENDRA BARAL, CUTTACK	SANDEEP KUMAR JENA	
	WP(C)/ /	MP		5070/2025
181	D-WP(C)/12307/2025	M/S. HARENDRA BARAL, CUTTACK	SANDEEP KUMAR JENA	
	WP(C)/ /	MP		5071/2025
182	D-WP(C)/12308/2025	BASANTI PATRA	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		5072/2025
183	D-WP(C)/34237/2024	NIRANJAN ROUT	BIDYADHAR PRADHAN	
	WP(C)/21663/2024	MP		5073/2025

184	D-WP(C)/12312/2025 WP(C)/8757/2025	ASHOK KUMAR NAYAK MP	RABINARAYAN MISHRA	5074/2025
185	D-WP(C)/12314/2025 WP(C)/ /	D.M., NATIONAL INSURANCE CO.LTD, CUPRAKANTA KUMAR MAHALI MP		5075/2025
186	D-WP(C)/12316/2025 WP(C)/ /	AJAYA KUMAR NAYAK MP	SOUMENDRA PRATAP DAS	5076/2025
187	D-WP(C)/12314/2025 WP(C)/ /	D.M., NATIONAL INSURANCE CO.LTD, CUPRAKANTA KUMAR MAHALI MP		5077/2025
188	D-WP(C)/12318/2025 WP(C)/ /	M/S S.S. ELECTRICALS, AMALAPADA, ANGIKRAM KISHORE NAYAK MP		5078/2025
189	D-WP(C)/12318/2025 WP(C)/ /	M/S S.S. ELECTRICALS, AMALAPADA, ANGIKRAM KISHORE NAYAK MP		5079/2025
190	D-WP(C)/12333/2025 WP(C)/ /	DR SWAPNA SARIT MP	PAMI RATH	5080/2025
191	D-WP(C)/944/2024 WP(C)/781/2024	REENA BEURA @ LENKA MP	SANATAN DAS	5081/2025
192	D-WP(C)/31350/2024 WP(C)/17527/2024	BHABANI SANKAR NANDA MP		5082/2025
193	D-WP(C)/11584/2025 WP(C)/8416/2025	M/S. ARNAV CONSTRUCTION, KALAHANDRAKASH K.MISHRA MP		5083/2025
194	D-WP(C)/12349/2025 WP(C)/ /	RASHMIREKHA NANDA MP	PRASANTA KUMAR SATAPATHY	5084/2025
195	D-WP(C)/11571/2025 WP(C)/8401/2025	SUDHIR KUMAR PANDA MP	PRAKASH KUMAR MISHRA	5085/2025
196	D-WP(C)/12350/2025 WP(C)/ /	SUVENDU KUMAR BISWAL MP	PRASANTA KUMAR SATAPATHY	5086/2025
197	D-WP(C)/16850/2024 WP(C)/9644/2024	PRADIP KUMAR MANGARAJ MP	SUSANTA KUMAR LENKA	5087/2025
198	D-WP(C)/12352/2025 WP(C)/ /	LILIMA BEHERA MP	SUBHRANSU BHUSAN MOHANTY	5088/2025
199	D-WP(C)/12353/2025 WP(C)/ /	MANJULATA SINGH MP	SATYAJIT MOHAPATRA (2)	5089/2025
200	D-WP(C)/9134/2025 WP(C)/6768/2025	MANAGING COMMITTEE OF SARASWATI SECUNDRARY SCHOOL OF EDUCATION AND VOCATIONAL STUDIES MP		5090/2025
201	D-WP(C)/3146/2025 WP(C)/2500/2025	RAMJIT KUMAR HANSDA MP		5091/2025
202	D-WP(C)/51901/2024 WP(C)/31605/2024	DR SASMITABALA GOCHHAYAT MP	SAROJA KANTA SAMAL	5092/2025
203	D-WP(C)/51504/2024 WP(C)/31602/2024	DR. PURNA CHANDRA BEHERA MP	SAROJA KANTA SAMAL	5093/2025
204	D-WP(C)/12364/2025 WP(C)/ /	SUKANTA KUMAR PATRA MP	ACHYUTANANDA PATTANAIK	5094/2025
205	D-WP(C)/12365/2025 WP(C)/ /	LAXMIDHAR MOHAPATRA MP	ACHYUTANANDA PATTANAIK	5095/2025
206	D-WP(C)/39536/2023 WP(C)/39536/2023	SHASHI KANTA KHANDEI MP	DEBARAJ MOHANTY	5096/2025
207	D-WP(C)/12367/2025 WP(C)/ /	JHARANA RANI PANDA MP	SHASHI BHUSAN JENA	5097/2025
208	D-WP(C)/12368/2025 WP(C)/ /	TAPAN BARIK MP	GAUTAM CHARAN ROUT	5098/2025
209	D-WP(C)/12373/2025 WP(C)/ /	BODDEPALLI PRAVEEN KUMAR MP	SWAPNA KUMAR OJHA	5099/2025
210	D-WP(C)/12343/2025 WP(C)/ /	KISHORE KUMAR BEHERA MP	KANANBALA ROY CHOUDHURY	5100/2025
211	D-WP(C)/10679/2025 WP(C)/7674/2025	HIRANMAYEE NAYAK MP	BISWABIHARI MOHANTY, Mr. Subir Palit(S.A)	5101/2025
212	D-WP(C)/11447/2025 WP(C)/8756/2025	SANKARSANA BEHERA MP	LAMBIT SENAPATI	5102/2025
213	D-WP(C)/10270/2025 WP(C)/7554/2025	HIRANYA KUMAR NAYAK MP	MR. SUBIR PALIT AMITABH MISHRA	5103/2025
214	D-WP(C)/12355/2025 WP(C)/ /	DIBYA RANJAN PANI MP	SUKANTA KUMAR DALAI	5104/2025
215	D-WP(C)/12387/2025	M/S. GANPATI PIPES AND INDUSTRIES PRMATEK AND INDUSTRIES	MAHARAJA SIMILIA, BALASORE	

216	WP(C)/ / D-WP(C)/12391/2025	MP JAGABANDHU DIGAL	BYOMKESH TRIPATHY	5105/2025
217	WP(C)/ / D-WP(C)/12393/2025	MP SUCHISMITA PATI	ASHOK KUMAR BEHERA	5106/2025
	WP(C)/ /	MP		5107/2025